the works recommended by Members of Parliament and accord administrative and financial sanction within 45 days. (iii) Software for monitoring of the MPLADS works has been launched on 30.11.2004 for adoption by the District Authorities.

Functioning of MPLADS

836. DR. VIJAY MALLYA: SHRI RAJEEV SHUKLA:

Will the MINISTER OF STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether it is a fact that functioning of Member of Parliament Local Area Development Scheme (MPLADS) has not been satisfactory;
- (b) whether any study by any Parliamentary Committee has been undertaken to assess the extent and the reasons for unsatisfactory implementation of the scheme;
 - (c) if so, the States which are affected; and
 - (d) what action Government propose to rectify this situation?

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI OSCAR FERNANDES): (a) No, Sir, MPLADS implementation is generally satisfactory.

- (b) and (c) No Sir. There was no Parliamentary Committee exclusively to assess the exent and the reasons for unsatisfactory implementation of MPLADS. Lok Sabha and Rajya Sabha MPLADS Committee have visited some States.
- (d) Reports received from the MPLADS Committee are acted upon and necessary advice are issued to the State Government and District Authorities.

Utilisation of MPLADS Fund

837. SHRI EKANATH K. THAKUR: Will the MINISTER OF STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether it is a fact that Government released Rs. 5.018 crores